

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
O. A. No. 167/2023

IN THE MATTER OF:

KIRTI KHARE

...APPLICANT

Versus

STATE OF MP & ORS

....RESPONDENTS

INDEX

SR.	PARTICULARS	Annexure	PAGE
1.	Factual report in compliance of Hon'ble NGT order dated 18/04/2024		1-2
2.	Google Image Showing BMC Wood Storage Area	Annexure- 1	3
3.	Inspection photographs	Annexure- 2	4-6
4.	Vakalatnama		7

Date: 16.05.2024

Submitted by MPPCB:-



Place: Bhopal

through Counsel
Adv. Parul Bhadoria
Ph. No.: (+91)-8085977111;
Email: parul.bhadoria04@gmail.com

FACTUAL REPORT

Sub: Factual report as per the order dated 18/04/2024 of Hon'ble NGT in the matter of OA 167/2023(CZ); Kriti Khare Vs State of Madhya Pradesh & Ors

As per Hon'ble NGT order dated 20/11/2023 in the matter of OA 167/2023(CZ); Kriti Khare Vs State of Madhya Pradesh & Ors following respondents are directed to submit the reply:-

3. *In view of the circumstances following persons are made the respondents.*
 - i. *State of Madhya Pradesh through District Magistrate Bhopal.*
 - ii. *Commissioner, Municipal Corporation Bhopal.*
 - iii. *Madhya Pradesh Pollution Control Board, Bhopal.*
 - iv. *Divisional Forest Officer, Bhopal*

Again, as per order dated 18/04/2024 of Hon'ble NGT respondents are instructed to submit the reply in reference to the petition. The grievance in the petition is against violation of environmental norms at Shahapra lake walking trail where the complainant witnessed excessive cut down of fully grown trees on 13.10.2023. A large number of heaps of fully grown tree trunks were lying in the vicinity adjacent to Shahpura Lake (Green Belt Area).

In reference to above order the site is visited on dated 16/05/2024 by Shri Brajesh Sharma, Regional Officer, MPPCB, Bhopal and Shri Jainendra Chandel, Chemist, RO, MPPCB, Bhopal. The observations are recorded during inspection are given as under:

1. The site is located near Govt Naveen Higher Secondary School, Chuna Bhatti, Kolar Road and near Nagar Nigam Sewage Treatment Plant, Chuna Bhatti (9.50 MLD capacity).
2. The geographical locations are measured using mobile based GPS application. The GPS location of site is Lat 23.202284 Long 77.418596
3. During inspection trunks of cutting trees are found store in the

area. The area is marked in Google imagery and enclosed as **Annexure - I**

4. This site is located adjacent to Shahapura lake.
5. During inspection Shri Rakesh Shrivastav, Supervisor, BMC, Bhopal was present at the site and he provided following information:
 - a. that this area is in the possession of Bhopal Municipal Corporation and being used as wood store area.
 - b. that the cutting trees and falling trees within the municipal boundary of Bhoapl is being collected and send to this site for storage.
 - c. that a site office is established at the wood storage area and one attended is deputed to registered the entry of wood.
6. During inspection of the area near Shahapura lake, no cutting of trees are observed.
7. The photographs taken during inspection are enclosed as **Annexure – II**


Jainendra Chandel
Chemist
Regional Office, MPPCB,
Bhopal


Brajesh Sharma
Regional Officer
Regional Office, MPPCB,
Bhopal

NGT OA 167/2023 (Kriti Khare V/s State of M.P. & Others)
Google Image Showing BMC Wood Storage Area



NGT OA 167/2023 (CZ) Kriti Khare V/s State of M.P. & Others

Inspection Photographs

Date:- 16.05.2024

Nagar Nigam Wood Store Near Govt. Naveen Hr. Sec. School, Chuna Bhatti Bhopal





Latitude: 23.202264
Longitude: 77.418623
Time: 05-16-2024 13:42
Note: OA 167



Latitude: 23.202418
Longitude: 77.419193
Time: 05-16-2024 14:23



Latitude: 23.20228
Longitude: 77.418591
Time: 05-16-2024 13:42
Note: OA 167



Latitude: 23.20228
Longitude: 77.418591
Time: 05-16-2024 13:42
Note: OA 167

Powered by NoteCam



Latitude: 23.202726
Longitude: 77.419112
Time: 05-16-2024 13:25
Note: OA 167

Powered by NoteCam



Latitude: 23.202726
Longitude: 77.419112
Time: 05-16-2024 13:25
Note: OA 167

Powered by NoteCam

VAKALATNAMA
[Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION 167/2023
CENTRAL ZONE BENCH, BHOPAL

IN THE MATTER OF:

KIRTI KHARE

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..... RESPONDENT

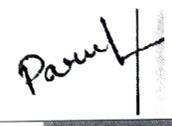
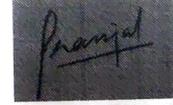
I/We/Appellant/Claimant/Petitioner or Defendant/Respondent/Non-Applicant named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **16 May 2024 at Bhopal.**

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name & Fathers Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
Brajesh Sharma, Regional Officer, MPPCB Regional Office Bhopal.	E-5, Arera Colony, Paryavaran Parisar, Bhopal, Madhya Pradesh 462016	0755-2466392 romppcb_bpl@rediff.com	Officer-in-Charge	 Regional Office M.P. Pollution Control Board BHO PAL

Accepted

Name & Enrollment. No.	Address (If any) E-Mail Add.	Telephone (If any)	Full Signature
PARUL BHADORIA 1587-2012	parul.bhadoria04@gmail.com	8085977111	
PRANJAL PANDEY MP 2881-2021	advocatepranjalpandey@gmail.com	9340657120	
SHIVAM DWIVEDI MP 3857-2023	advshivamdwivedi20@gmail.com	8878471359	